

(b) The discussions at the meeting of the Council were not in the nature of final decisions, but only in the nature of recommendations, as the Council's functions are of an advisory nature. Government will, however, consider the recommendations of the Council and take appropriate decisions thereon.

Anti-Drinking Propaganda in Delhi

1049. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the nature of propaganda carried out against drinking in Delhi;

(b) the amount spent on the same during 1959-60 so far; and

(c) the results achieved so far?

The Minister of Home Affairs (Shri G. B. Pant): (a) The propaganda against drinking in Delhi is conducted through various media such as exhibitions, film shows, dramas, songs, bhajans and public meetings. Through all these media, the evils of drink and the virtues of temperance are brought home to the people. For the present propaganda is confined to the poorer section of the population.

(b) During the year 1959-60, an amount of Rs. 4,986 was spent on the propaganda upto the 29th February, 1960. A further sum of Rs. 3,292 is likely to be spent during the month of March, 1960.

(c) As this propaganda was started only in October, 1959, it is too early to assess the results.

Coal Deposits on Sutlej Banks

1050. **Shri Padam Dev:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that there are coal deposits in Karsong Tahsil of Mandi district on the banks of Sutlej; and

(b) if so, the active steps being taken in this matter?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). Tertiary coal and lignite are known to occur in this area but none of the occurrences so far examined by the Geological Survey of India have been considered to be of any economic significance.

Export of Ferrous Scrap

1051. { **Shri Chandak:**
Shrimati Sucheta Kripalani:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 1990 on the 22nd December, 1959 and state;

(a) the total quantity and value of ferrous scrap exported in 1957, 1958 and 1959 (gradewise); and

(b) the quantity and value of scrap exported on barter in 1957, 1958 and 1959 (gradewise)?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) A statement is laid on the Table. [See Appendix II, annexure No. 57.]

(b) Barter deals were not approved in 1957. From the middle of 1958 a quantity of 160,000 tons of permissible varieties of scrap valued at Rs. 2,72,09,600 (approximately) has been exported under barter transactions. Grade-wise break-up is not readily available.

Availability of Ferrous Scrap

1052. **Shri Chandak:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the estimated quantities of ferrous scrap (i) heavy melting scrap, (ii) sheet cutting No. 1, (iii) No. 2, (iv) No. 2A and (v) No. 3 available within the country in 1957, 1958, 1959 and 1960 so far;

(b) how much of these different grades of scrap were consumed by the local industries;

(c) what are the prices paid by the local consumers for these grades of scrap; and

(d) what are the international prices of these grades of scrap?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The estimated quantities of ferrous scrap available within the country during 1957—60 are as follows:

	Heavy Melting Scrap	Sheet Cuttings	
		No. 1	Nos. 2, 2A, 3
	Tons	Tons	Tons
1957 .	180,000	15,000	180,000
1958 .	195,000	15,000	200,000
1959 .	200,000	18,000	220,000
1960 .	220,000	21,000	230,000

(b) The total quantities of all utilisable grades of scrap consumed by electric furnaces for which alone, data is available are as follows:

Year	Tons
1956	96,372
1957	109,386
1958	107,536
1959	84,386

(c) The statutory prices of steel melting scrap, in India, are Rs. 100 per ton for melting scrap and Rs. 90 per ton for light sheets scrap.

(d) The international prices of scrap are £16 (Rs. 213.3) per ton approximately, for heavy melting scrap and sheet cuttings No. 1 and £13 (Rs. 173.3) per ton approximately for sheet cuttings Nos. 2, 2A and 3.

Recruitment to Delhi Traffic Police

1052. { **Shri P. G. Deb:**
Shri S. A. Mehdi:

Will the Minister of Home Affairs be pleased to state:

(a) whether Matriculation has been prescribed as qualification for recruitment to Delhi Traffic Police; and

(b) if so, the reasons therefor?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). There is no direct recruitment to the Delhi Traffic Police the personnel of which is selected from the Force as a whole. Matriculation has not been laid down as the minimum educational standard for the constabulary. It is, however, being considered whether, in view of the special nature of their duties, police personnel deputed to the Traffic Branch should not be Matriculates.

Silver Deposits in Baster (Madhya Pradesh)

1054. { **Shri Arjun Singh Bhadauria:**
Shri S. A. Mehdi:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether minerals containing 10 per cent silver have been found in Binjan near Baster in Madhya Pradesh; and

(b) if so, the full details of the same?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No occurrence of silver in the area surrounding Baster has been recorded by the Geological Survey of India.

(b) Does not arise.

12.08 hrs.

MOTION FOR ADJOURNMENT

PLANE CRASH IN JORHAT

Mr. Speaker: An adjournment motion stands in the names of Shri Hem Barua and Shri S. M. Banerjee on the following subject:

"The reported plane-crash in Jorhat yesterday resulting in the death of two senior pilots."

What is the position?

Shri S. M. Banerjee (Kanpur): This is a foreign plane, Sir.

Mr. Speaker: No necessity for making a statement.